## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 22(ND)/ 2011

## **IN THE MATTER OF:**

Mr. Nishi Gupta

.....Petitioner

V.

M/s. Manohar Lal Gupta & Pvt. Ltd. & Ors.

.....Respondent

SECTION:

**UNDER SECTION 397/398 of Companies Act** 

Order delivered on 11.07.2017

## Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Respondent(s)

Shri C. Mukund, Advocate Shri Ashok Jain, Advocate Shri Amit Kasera, Advocate Shri Anurag Gupta, Advocate

## **ORDER**

Learned counsel for the petitioner requests for short accommodation. List on 22.08.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

11.07.2017 Vineet